ř

English and Hindi) of the Annual Accounts of the Employees' State Insurance Corporation for the year 1975-76, and the Audit Report thereon, under section 36 of the Employees' State Insurance Act, 1948, together with a statement giving reasons for the delay in laying the document. [Placed in Library. See No. LT-1070/77].

- II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1229, dated the 17th September, 1977, publishing the Employees' Provident Funds (Fifth Amendment) Scheme, 1977, under sub-section (2) of section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952. [Placeed in Library. See No. LT-1068/77].
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:—
- (i) G.S.R. No. 1231, dated the 17th September, 1977, publishing the Andhra Pradesh Coal Mines Bonus (Amendment) Scheme, 1977.
- (ii) G.S.R. No. 1232, dated the 17th September, 1977, publishing the Rajasthan Coal Mines Bonus (Amendment) Scheme, 1977.

[Placed in Library. See No. LT-1067/77 for (i) and (ii)].

Employees' State Insurance Corporation (General Provident) Fund Amendment Rules, 1977

DR. RAM KRIPAL SINHA: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1234, dated the 17th September, 1977, publishing the Employees' State Insurance Corporation (General Provident Fund) Amendment Rules, 1977, under subsection (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in the Library. See No. LT-1069/77].

TWELFTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1977-78)

SHRI SARDAR AMJAD ALI (West Bengal): Mr. Deputy Chairman, Sir, I beg to lay on the Table a copy of the Twelfth Report of the Public Accounts Committee on paragraphs relating to New Lines and Line Capacity Works included in the Report of the Comptroller and Auditor General of India for the year 1974-75, Union Government (Railways).

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

, N.

Unprecedented Havoc Caused By Recent Cyclone in Tamil Nadu and Pondicherry

SHRI V. V. SWAMINATHAN (Tamil Nadu): Sir, I call the attention of the hon. Minister of Agriculture and Irrigation to the unprecedented havoc caused by the recent cyclone in Tamil Nadu and Pondicherry resulting in heavy loss of human life and damage to crops and property.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Sir, in accordance with the information obtained from the State Government of Tamil Nadu and the Administration of the Union Territory of Pondicherry, the position is as follows:—

From the 12th to the 27te October, 1977 heavy 121ns flooded the Madras city and districts like Thanjavur and Ramanathapuram. On the 12th Novomber, 1977 from 2.30 a.m. to 7.00 a.m. service evelomic storm with wind speed exceeding 100 kms per hour hit Tamil